

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No.10 of 2014
in DFR No.2715 of 2013**

Dated : 7th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

M/s Jaiprakash Power Ventures Ltd. ... Appellant(s)

Versus

H.P. State Electricity Board Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. S.B. Upadhyay, Sr. Adv.

ORDER

**IA No. 10 of 2014
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 24.01.2014.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **24.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt